

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

4. IA 351/2024 In C.P. (IB)/518(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Anil Kashi Drolia**  
**IN THE MATTER OF**  
**Bank of Maharashtra**  
**V/s**  
**Mr. Vivek Bobade Personal Guarantor Of**  
**M/S Decofurn Multiprojects Private**  
**Limited**

**Section: Application under any other provisions- IBC U/s 95(1) of  
(IBC)**

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**ORDER**

**IA.No.351/2024**: - Adv Manoj Mishra appeared for the Applicant/RP through VC. This IA has been filed by the applicant to take on record the report of IRP. The said report of the IRP is annexed with the Application. The report of the IRP is taken on record. List this matter on **23.02.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**